

HIGH COURT OF SIKKIM
Record of Proceedings

WP(C) No. 32 of 2023

NETRA MAYA SHARMA AND ANR.

PETITIONERS

VERSUS

THE BRANCH MANAGER
UNION BANK OF INDIA AND ORS.

RESPONDENTS

Date: 30/8/2023

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Mr. B. Sharma, Senior Advocate with
Mr. B.N. Sharma, Advocate

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Learned Senior Counsel for the petitioners desires to withdraw the writ petition to enable him to approach the appropriate authority.

He is permitted to do so.

The writ petition stands disposed of as withdrawn.

Judge

Index : Yes / No
Internet : Yes / No

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